

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).35884/2009

(From the judgment and order dated 30/06/2009 in CMWP No.
54809/2006 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

U.P.JAL NIGAM & ANR.

Petitioner(s)

VERSUS

L.I.C.EMP.COOP.HNG.SOCIETY LTD.& ANR.

Respondent(s)

(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

Date: 24/08/2011 This Petition was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s) Mr. Pradeep Misra, Adv.

For Respondent(s) Mr. V.K. Shukla, Adv.
Mr. B.R. Pandey, Adv.
Mr. K.K. Mohan, Adv.

State of U.P. Mr. Manoj Mishra, Adv.
Mr. Manoj Dwivedi, Adv.
Mr. G.V. Rao, Adv.

UPON hearing counsel the Court made the following
O R D E R

At the request of the counsel appearing for the parties
re-notify after two weeks.

(NAVEEN KUMAR)
COURT MASTER

(RENU DIWAN)
COURT MASTER